

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 125 of 2011 &
I.A. No. 203 of 2011**

Dated: 5th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

M/s BT Steel Castings Ltd. & Anr. ... Appellant (s)

Versus

Punjab State Power Corporation Ltd. & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. Saurabh Dhawan

Counsel for the Respondent (s) : Mr. Sakesh Kumar for PSERC
Ms. Sneha Venkataramani for
PSPCL.

ORDER

Learned counsel for the respondent no.2 seeks four weeks' time to file reply. Accordingly, she is permitted to file the same on or before 5.01.2012 after serving copy on the other side.

Post the matter on **12.01.2012.**

In the meantime, the appellant is at liberty to file rejoinder, if any.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/ks